However, it has been decided to move in the direction of separation of investigation wing from the regulatory wing as recommended by the International Civil Aviation Organisation (ICAO). DGCA has been requested to prepare a roadmap for the same.

(c) and (d) Air Traffic Service Provider and the licensed aerodrome holders are required to establish Safety Management System (SMS). SMS has also been introduced for air operators and maintenance organizations which would become effective from January 2009. It is a systematic approach to manage safety with established lines of safety accountability throughout the organization starting from the very top.

(e) After mid-air collision on 12.11.96 at Charkhi Dardri, Haryana, various safety measures have been taken which include installation of air-borne Collision Avoidance System, installation of Transponder (A,C and S Type), Minimum Safe Altitude Warning System, installation of Monopulse Secondary Surveillance Radars (MSSRs), introduction of Crew Resource Management Programme as integral part of crew training, introduction of proficiency check for English language for pilots, bifurcation of ATS Route G-452 into arrival/departure corridors within the limits of Delhi Terminal Area, laying the requirements for the minimum parameters to be recorded on DFDR/FDR, introduction of a scheme for licensing of controllers etc.

### Baggage handling system at IGI Airport

2328. SHRIMATI VIPLOVE THAKUR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Indira Gandhi International (IGI) Airport, Delhi has recently introduced a new inline baggage handling system under which passengers can now proceed straight to the check-in counter and receive their boarding card while the baggage gets checked and assisgned automatically;

(b) if so, the details thereof;

(c) whether Government would consider to start this system at Kullu and Dharamshala airports in view of number of foreign tourists who travel from these airports; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Inline baggage screening system has been installed at International Terminal of IGI airport. Passengers now approach check-in counters directly and baggage is screened after check-in process.

(c) and (d) AAI has started providing inline X-Ray Baggage Inspection System at various airports in phased manner. The traffic at Kullu and Dharamshala airports does not presently, justify provision of inline XBIS.

### Collision at Goa Airport

2329. SHRI N. BALAGANGA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is aware of the recent incident of collision of chartered planes on the runway of Goa Airport;

(b) if so, the reasons therefor;

(c) whether Government has taken any steps to expand the runways of such airports in the country which are congested and to prevent the recurrence of such incidents in future; and

(d) if so, the details of the airports which are proposed to be expanded, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. On 16.11.2008, there was a ground incident during taxi at Goa airport between two charter flights, VP-BKL, B-747 Operated by Trans Aero Airline and EC-KCP A-330 operated by Thomas Cook.

(b) The incident occurred due to wrong allotment of bay, wrong judgment by crew of aircraft EC-KCP, A-330 and non standard marshalling by Air India Marshaller. Goa airport also has a very constrained apron.

(c) Cause of the subject incident is not attributed to runway length. Expansion of airports is a continuous process taking into account the commercial viability, traffic potential/demands, commitment of airlines to operate through the specific airports. However, to prevent recurrence of such incidents in future, Air India (NACIL) has been advised to give corrective training to all their marshaler/wingwalker, regarding standard marshalling and correct use of signage; Airports Authority of India (AAI) has been advised to counsel the concerned apron controller to design a Standard Operating Procedure between AAI and Naval Air Traffic Control.

(d) Expansion of airports have been completed/initiated at Port Blair in Andaman and Nicobar; Vijaywada and Vishakhapatnam in Andhra Pradesh; Dibrugarh, Guwahati and Silchar in Assam; Patna and Gaya in Bihar; Chandigarh; Ranchi in Jharkhand; Goa; Ahmedabad, Vadodara and Surat in Gujarat; Kulu and Gaggal in Himachal Pradesh; Raipur in Chhattisgarh; Belgaum, Hubli and Mangalore in Karnataka; Trivandrum in Kerala; Agatti in Lakshadweep; Khajuraho, Bhopal and Indore in Madhya Pradesh; Aurangabad, Pune, Akola, Gondia in Maharashtra; Imphal in Manipur; Bhubaneshwar in Orissa; Puduchery; Amritsar and Pathankot in Punjab; Jaipur and Udaipur in Rajasthan; Madurai, Coimbatore and Trichy in Tamil Nadu; Agartala in Tripura; Varanasi, Lucknow and Agra in Uttar Pradesh; Dehradun in Uttrakhand; and Cooch Behar in West Bengal.

**Upgradation facility for air passengers**

†2330. SHRI RAJNITI PRASAD: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is no provision of class upgradation on Air India's direct flight for Delhi-New York-Delhi;

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†Original notice of the question was received in Hindi.